NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 1263/2022 IA 1233/2020 IA 113/2022
In C.P. (IB)/1765(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2022

NAME OF THE PARTIES: **IA 1263/2022 Maharashtra State Electricity Distribution Company Limited**
IA 1233/2020 Shailesh Verma
V/s
Maharashtra State Electricity Distribution Company Limited
IA 113/2022 Maharashtra State Electricity Distribution Company Limited
V/s
Shailesh Verma
IN THE MATTER OF
Raj Infrastructure Development (India) Pvt Ltd.
V/s
Lavasa Corporation Ltd.

APPEARANCE :
FOR THE RP **:** Mr. Ashish Kamat

Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time the matter could not be heard. List the matter on **23.06.2022** for hearing. (High on Board)

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

15.06.2022
Sushil